

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No. 19957/2024

[Arising out of impugned final judgment and order dated 23-07-2024 in RP No. 211/2024 passed by the High Court of Madhya Pradesh at Indore]

MUKESH MURLIDHAR SOMANI

Petitioner(s)

VERSUS

AALOOPYAJ COMMISSION AGENTS ASSOCIATION & ORS.

Respondent(s)

(IA No. 567/2025 - APPLICATION FOR PERMISSION, IA No. 239784/2024 - EXEMPTION FROM FILING O.T., IA No. 194198/2024 - EXEMPTION FROM FILING O.T., IA No. 566/2025 - EXEMPTION FROM FILING O.T., IA No. 564/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 563/2025 - PERMISSION TO FILE SUR-REJOINDER AFFIDAVIT)

Date : 15-04-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) :Dr. Harsh Pathak, Adv.
Ms. Shaveta Mahajan, AOR
Mr. Abhishek Tugnawat, Adv.
Mr. Mohit Choubey, Adv.

For Respondent(s) :Ms. Ruchi Kohli, Sr. Adv.
Mr. A.K. Chauhan, Adv.
Mr. Amit Kumar, Adv.
Mr. Shashank Shekhar, AOR

Mr. Nachiketa Joshi, A.A.G.
Mr. Yashraj Singh Bundela, AOR
Mr. Chanakya Baruah, Adv.
Ms. Saloni, Adv.
Mr. Arpit Garg, Adv.

Dr. Sarvam Ritam Khare, AOR
Mr. Abhinav Dhanodkar, Adv.
Mr. Kushagra Sharma, Adv.
Mr. Anuj Agarwal, Adv.
Mr. Akarsh Khare, Adv.

Mr. Naveen Kumar, Adv.
Mr. Prabhat Kumar Rai, AOR
Mr. Keshav Khandelwal, Adv.
Mr. Nitesh Bhandari, Adv.
Ms. Stuti Bisht, Adv.
Mr. Maitreya, Adv.
Mr. Aditya Goyal, Adv.
Mr. Ujjawal Kr. Rai, Adv.
Ms. Esha Kumar, Adv.

Ms. Shyel Trehan, Sr. Adv.
Mr. Vikrant Pachnanda, Adv.
Ms. Shilpa Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. As requested, matter is adjourned.
2. List on 21.04.2025.

(RAJNI MUKHI)
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)
COURT MASTER (NSH)